



NOTIFICATION NO. 2/2021-RC, DATED 16.02.2022

The candidates with the following hall ticket numbers are declared to have been qualified in the written examination conducted on 22.01.2022 and 23.01.2022 for 22 posts of Civil Judge (Junior Division) (18 under direct recruitment and 04 under recruitment by transfer), **notified for the year 2021 vide Notification No.2/2021-RC, dated 30.07.2021**, they required to attend the Viva Voce commencing from 14.03.2022.

DIRECT RECRUITMENT

21007	21042	21086	21131	21148	21166
21008	21045	21091	21133	21149	21168
21009	21046	21105	21134	21150	21171
21010	21058	21118	21136	21151	21173
21013	21065	21120	21137	21152	21174
21015	21067	21122	21138	21153	21183
21025	21068	21123	21140	21155	21184
21026	21079	21125	21144	21160	21185
21034	21083	21128	21145	21162	21189

RECRUITMENT BY TRANSFER

21193	21194	21199	21200	21206	21208
21209	21215	21216	21218	21230	21231

Viva Voce will be conducted from 14.03.2022 to 16.03.2022 at High Court of A.P, Amaravati. The Viva Voce schedule as follows:

Sl. No.	Date of Viva Voce	Number of candidates	Hall Ticket numbers of candidates for Viva Voce
1.	14.03.2022	22	21007, 21008, 21009, 21010, 21013, 21015, 21025, 21026, 21034, 21042, 21045, 21046, 21058, 21065, 21067, 21068, 21079, 21083, 21086, 21091, 21105, 21118.

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2.	15.03.2022	22	21120, 21122, 21123, 21125, 21128, 21131, 21133, 21134, 21136, 21137, 21138, 21140, 21144, 21145, 21148, 21149, 21150, 21151, 21152, 21153, 21155, 21160.
3.	16.03.2022	22	21162, 21166, 21168, 21171, 21173, 21174, 21183, 21184, 21185, 21189, 21193, 21194, 21199, 21200, 21206, 21208, 21209, 21215, 21216, 21218, 21230, 21231.

And it is further informed that the qualified candidates under direct recruitment are required to attend on the dates specified against their Hall Ticket Numbers and they shall produce all original certificates in support of their application such as date of birth/SSC, Law Degree certificate, Community/caste certificate and written examination hall ticket. Where as the candidates under recruitment by transfer are required to attend on the dates specified against their hall ticket numbers and they shall produce all original certificates in support of their application such as date of birth/SSC, Law Degree certificate, proceedings of declaration of probation in eligible category, conduct and service certificate and proceedings to prosecute Law degree (if the applicant completed the Law degree after entering in to service), Community/caste certificate and written examination hall ticket.

All the candidates shall attend at 11.00 a.m. on the respective dates, for verification of certificates/documents by the Registry and thereafter to appear for Viva Voce. The downloaded copy of this proceeding is sufficient to appear for viva voce.


REGISTRAR (RECRUITMENT)